

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1699
ANSWERED ON:12.12.2003
CASES REGISTERED UNDER MRTP COMMISSION
KINJARAPU YERRANNAIDU

Will the Minister of FINANCE be pleased to state:

- (a) the total number of cases registered with MRTP Commission during the last two years;
- (b) number of cases disposed off during the above period; and
- (c) the steps taken by the Commission for speedy disposal of remaining cases?

Answer

MINISTER OF FINANCE (SHRI JASWANT SINGH)

(a) & (b) During the year 2001 and 2002 the following number of cases were registered and disposed by MRTP Commission: -

2001 2002

Cases at the beginning of the year	5066	2677
Registered	436	334
Disposed	2825	760
Pending	2677	2251

(c) The MRTP Commission is a quasi-judicial body and consideration of cases by it is a judicial process; as such, a time frame for disposal of remaining cases thus cannot be set.